

बिबरण

राष्ट्रीय मूना सर्वेक्षण

16 राउण्ड जुलाई 1960-जून, 1961

30 एकड़ से अधिक और 5 एकड़ से कम भूमि स्वामित्व वाले परिवारों की अनुमानित संख्या (000) तथा कुल परिवारों भू-स्वामित्वपन वाले) से उनकी प्रतिशतता

राज्य	30 एकड़ से अधिक		5 एकड़ से कम	
	परिवार (000)	प्रतिशतता	परिवार (000)	प्रतिशतता
1	2	3	4	5
सम्पूर्ण भारत	1535	2.21	52491	75.52
आन्ध्र प्रदेश	131	2.20	4690	78.91
असम	7	0.34	1727	88.58
बिहार	56	0.71	1125	83.04
गुजरात	127	4.83	1620	61.60
जम्मू एवं कश्मीर	3	0.63	377	79.03
केरल	12	0.47	2427	94.65
मध्य प्रदेश	282	5.18	2976	54.67
तमिलनाडु	27	0.44	5205	88.84
महाराष्ट्र	283	5.94	2938	61.43
मैसूर	131	3.89	2215	65.79
उड़ीसा	22	0.74	2328	78.46
पंजाब और हरियाणा	95	2.75	2444	71.40
राजस्थान	252	8.47	1506	50.62
उत्तर प्रदेश	102	0.73	11,120	79.24
पश्चिम बंगाल	4	0.09	40.30	86.43

Inland Water Transport service between India and Bangladesh

*20. SHRI NIHAR LASKAR : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether the Inland Water Transport service between India and Bangladesh via Assam has since been started :

(b) if not, the reasons therefor; and

(c) the latest position in this regard ?

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND SHIPPING AND
TRANSPORT (SHRI RAJ BAHADUR) :
(a) to (c) . A protocol in terms of Article

V of the Trade Agreement dated 28 March 1972 has been proposed and is under the consideration of the Government of Bangladesh.

Pilot Project for Multiple Cropping in States during 1971-72.

SHRI BHOLA MANJHI : Will the Minister of AGRICULTURE be pleased to state the broad outlines of the 53 pilot projects for multiple cropping launched so far in various States and Union Territories in 1971-72.

THE MINISTER OF STATE IN THE
MINISTRY OF AGRICULTURE (SHRI
ANNASAHEB P. SHINDE) : A list of 53
Pilot Projects launched within the country

is laid on the Table of the House] *Placed in Library. See No. LT-3182/72*. These Projects have been selected on the basis of such criteria as availability of adequate irrigation and drainage facilities existence strong service institutions like the cooperatives, commercial banks, input supplying and distribution institutions etc. and existence of suitable infrastructure needed for balanced agriculture growth.

The Pilot Projects are designed to demonstrate the various components of realistic multiple cropping programme in terms of organisation, physical inputs, financial resources, technical support and infrastructure like marketing, processing, storage, roads and other communication facilities. In each Block an integrated action programme is formulate, consisting of adaptive trials, scientific demonstration, training programmes and well organised extension support and efforts stream-lined input supplies and credit services, marketing services and allied activities. As a result of multiple-cropping, it will be possible to increase production not only of foodgrains including pulses, but also cash crops, vegetables, fruits, fodder, etc.

Cure for Leucoderma

3. SHRI CHANDRA SHEKHAR SINGH : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether Government is aware that Dr. James Williams, a private medical practitioner has developed a cure for Leucoderma;

(b) if so, whether any details have been obtained by Government; and

(c) if so, the nature thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (Shri A. K. KISKU) : (a) to (c) : The information is being collected and will be laid on the Table of the Sabha in due course.

Priority for warehousing in the Plans

4. SHRI MUHAMMED SHERIFF :

Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government have considered any priority for warehousing in the plans of the States;

(b) whether any State Government had approached the Centre in this respect; and

(c) if so, the steps taken by Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHAB P. SHINDE) : (a) Government considers it desirable that high priority be given to promotion of warehousing and storage facilities especially in the heavy surplus regions of the country. In so far as the State plans are concerned it is primarily for the State Government concerned to accord due priority within the State plans.

(b) and (c) . Funds required by the State Warehousing Corporations for promotion of warehousing activities are provided by the Central Warehousing Corporation and the State Government concerned on a matching basis. The funds required by the Central Warehousing Corporation for this purpose are made available by the Government of India for distribution to the various States Warehousing Corporations according to agreed needs. The State Governments do not normally approach the Central directly in this regard.

Collection of Water and Electricity Charge from residents of Vithalbhai Patel House, New Delhi

5. SHRI M. KATHAMUTHU : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether water and electricity charges are collected by Estate Office from the residents of Vithalbhai Patel House, New Delhi;

(b) if so, the basis on which the amount is calculated, and